

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

92(ND)17

CORAM:

PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)

MS. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.08.2018.

NAME OF THE COMPANY: Dr. G.L. Purohit & Ors. V/s. M/s. Rajasthan
Hospitals Ltd. & Ors.

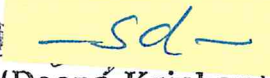
SECTION OF THE COMPANIES ACT: 241/242


<u>S.NO.</u>	<u>NAME</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
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Present:	Counsel for the Petitioner
	None for the Respondent.

ORDER

Learned counsel for the petitioner has pointed out that the Registered Office of the respondent Company is at Jaipur. Be placed before the Learned Registrar on 5th of September, 2018 for appropriate directions.


(Deepa Krishan)
Member (T)


(Ina Malhotra)
Member (J)